

DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT
/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)
DISTRICT WISE (GOA) FOR THE MONTH OF JUNE 2025

Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay
Vs Union of India & Ors.)

DISTRICT :NORTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	State of Goa Versus Mauvin Godinho Ors Mauvin Godinho	SPCC/8/2001	Trial
2.	State of Goa Versus Atanasio Monserrate @ Babush and ors Atanasio Monserrate	SCORS/4/2014	Trial
3.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate Atanasio Monserrate	SCORS/45/2018	Trial

4.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
5.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar Shri Dayanand Narvekar	PMLA/1/2019	Steps
6.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar Shri. Chetan Desai & Shri Dayanand Narvekar	SCORS/83/2024	Arguments
7.	State of Goa Versus Mr. Churchill Alemao & 7 Ors. Mr. Churchil Alemao & Mr. Digambar Kamat	SPCC/6/2019	Arguments
8.	State of Goa Versus Mr. Agnelo Lobo & 31 Ors. Kedar Naik	Spl. Crim. Case (Corruption) No. 3/2022	Arguments

9.	State of Goa PI CB Ribandar Versus Michael Lobo & 3 Ors. Michael Lobo	CC/73/S/2016/A	Appearance
10.	State of Goa Versus Dayanand Ganesh Narvekar 2 ors. Dayanand Narvekar	CC/111/S/2012	Trial
11.	State of Goa(Crime Branch P.S) Versus Shantaram Haldankar & 8 Ors. Prakash Velip	CC/532/S/2022/A	Trial
12.	State of Goa(Crime Branch P.S) Versus Prakash Velip Prakash Velip	CC/569/S/2022/A	Appearance
13.	State of Goa(Thr. C.B. P.S) Versus Anant Shinde & 15 Ors Prakash Velip	CC/31/S/2023	Reply
14.	State of Goa(Valpoi Police Station) Versus Tukaram @ Manoj Parab & 49 ors Viresh Borkar	CC/272/S/2024	Arguments

DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco. Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Trial
2.	State (Fatorda Police Station) v/s Vijay Sardessai Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Argument
3.	State (Collem Police Station) V/s Rafique Latif, Rajesh Kerkar, Arvind Sharma, Sanjay @ Sameer Naik, Sukesh Pujari, Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai. Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance
4.	Anil A Bandothkar V/s Francisco Xavier Pacheco Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Trial

5.	Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandeekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pe- reira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Ra- jan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshan- kar Balutagi, Vepuri Venkatadri,Praveen Amonkar, San- tosh alyekar,Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar	CC 55/P/2023	Appearance
6.	Union of India by Inspector/RPF/Vasco Versus Abhijit Prabhu Desai Capt. Venzi Veigas	AOA/771/2024	Argument
7.	State vs Francisco 8 Xavier Pacheco @ Mickey Pacheco Francisco Xavier Pacheco	7/S/2025/A	Appearance
8.	Maina Curtorim P . S vs Viria to Hipolito Mendonca Fernandes	171/S/22/A	Argument